

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-501**

IB-508/ND/2021

IA-4075/2023, IA/2313/2023, IA/894/2023, IA/4684/2022, IA/3881/2022,  
IA/5942/2021, IA/39/2022, IA-3512/2024

**IN THE MATTER OF:**

Axis Trustee Services Ltd.

**.....Applicant**

**Vs.**

SNG Trading Company Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 15.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**

**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Sr Adv Krishnendu Datta, Adv Prateek Kumar, Adv  
Vaishnavi Chillarkuru, Adv Smriti Nair, Adv Nishant  
Sharma, Adv Niharika Sharma

For the Respondent : Sr Adv Abhinav Mukharjee, Adv Nakul Mohta, Adv  
Vinayak Bhandari, Adv Kumar Anurag Singh, Adv Riya  
Dhingra, Adv Vidhi Gupta, Adv Puneet Pathak, Adv  
Zain Khan, Adv Pragyan Mishra, Adv Anjali Singh

**ORDER**

**IA-3512/2024:-**

Ld. Sr. Counsel on behalf of Applicant is present. Ld. Sr. Counsel on  
behalf of Non-Applicant is also present. List this IA for consideration on  
**25.07.2024 at 11:30 am.**

**IB-508/ND/2021:-**

List this main matter along with IA on **25.07.2024 at 11:30 am.**

**Sd/-**

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**